

(Open Court)

CENTRAL ADMINISTRATIVE TRIBUNAL
Allahabad Bench, Allahabad.

Allahabad this the 01st day of January, 2003.

Original Application No. 511 of 1995.

Hon'ble Mr. Justice R.R.K. Trivedi, Vice-Chairman.

Hon'ble Maj. Gen. K.K. Srivastava, Member-A.

Trilochan Singh a/a 34 years. S/o Late Trilok Singh
R/o Q.No. T-6A, City Railway Colony, Bareilly, U.P.

.....Applicant

Counsel for the applicant :- Sri R.R. Shukla (absent)

V E R S U S

1. Union of India through the G.M. North Eastern Rly.
Gorakhpur.
2. Divisional Railway Manager, N.E. Rly., Izzat Nagar,
3. Selection Committee consisting of
 - i) Sri N.K. Sachan, D.S.O, Izzat Nagar (Chairman)
 - ii) Sri Hirdey Narain, D.A.O, Izzat Nagar.
 - iii) Sri C.L. Awasthi, A.P.O, Izzat Nagar.

.....Respondents

Counsel for the respondents :- Sri Avanish Tripathi

O R D E R

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

By this O.A under section 19 of the Administrative Tribunals Act, 1985, applicant has prayed to get the record from opposite parties of selection held on 18 and 25 April, 1995 for selection of Passenger Gaurds and grant the promotion to the applicant, if he found qualified.

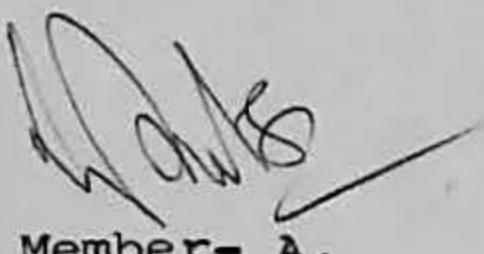
2. The facts of the case are that the applicant was selected as Gaurd Gr.'C' and joined on 18.12.1987. He

appeared in selection for the Passanger Gaurd which was held on 25.04.1995. Though he passed the written test but in viva-voce he failed and thus he was not selected, aggrieved by which this O.A has been filed.

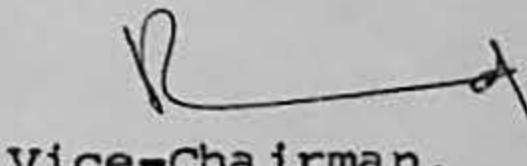
3. Resisting the claim of the applicant, respondents have filed counter reply in para 6 whereof it has been stated that the applicant was given opportunity before selection committee he appeared for viva-voce test but he was not found suitable hence his name was not ~~concluded~~ ^{included} amongst the successful candidates.

4. In view of categorical statement, ^{that} ~~as~~ the applicant could not qualify ^{for} the selection, he is not entitled for any relief. The O.A has no merit and is accordingly dismissed.

5. There will be no order as to costs.



Member- A.



Vice-Chairman.

/Anand/